

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ERNAKULAM BENCH**

**Original Application No.180/00826/2018**

Tuesday, this the 9<sup>th</sup> day of October, 2018

**C O R A M :**

**HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Sinikumary.K.,  
D/o.late C.N.Karunakaran,  
Thekkumkattil, Karavoor P.O.,  
Piravanthoor, Kollam District.  
Now residing at Sabari Bhavan,  
Piravanthoor P.O., Pathanapuram,  
Kollam District – 689 696. ....Applicant

**(By Advocate – Mr.R.Ranjith)**

**V e r s u s**

1. Union of India represented by the Secretary,  
Department of Posts, Dak Bhavan,  
Sansad Marg, New Delhi – 110 001.
2. Chief Post Master General,  
Kerala Circle, Thiruvananthapuram – 695 033.
3. Superintendent of Post Offices,  
Pathanamthitta – 689 645. ....Respondents

**(By Advocate Mr.N.Anilkumar, SCGSC)**

This Original Application having been heard on 9<sup>th</sup> October 2018, the Tribunal on the same day delivered the following :

**O R D E R**

Heard learned counsel for the parties. Learned counsel for the applicant submitted that the applicant is aggrieved by non consideration of his application for appointment on compassionate grounds. It is submitted that even his representation at Annexure A-9 in this regard has not been disposed of so far.

.2.

2. In the light of the facts and circumstances of this case, I am of the view that there is no other point to be decided by this Tribunal at this juncture and this O.A can be disposed of at the admission stage itself by directing Respondent No.2 to consider and dispose of Annexure A-9 representation with a speaking order after affording an opportunity of being heard to the applicant within a period of 60 days from the date of receipt of a copy of this order. Ordered accordingly. No costs.

(Dated this the 9<sup>th</sup> day of October 2018)

**(ASHISH KALIA)  
JUDICIAL MEMBER**

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**List of Annexures produced in O.A.No.180/00826/2018**

1. **Annexure A1** – True copy of the Communication No.B/Rel Rectt./3/2007 dated 7.11.2008 issued by the 3<sup>rd</sup> respondent.
2. **Annexure A2** – True copy of the treatment certificate dated 31.7.2012 issued by the cardiologist of Lotus Heart Hospital, Kottarakkara.
3. **Annexure A3** – True copy of the letter dated 7.4.2010 issued by Prof.P.J.Kurien to the 2<sup>nd</sup> respondent.
4. **Annexure A4** – True copy of the Communication dated 20.5.2010 issued by the 2<sup>nd</sup> respondent.
5. **Annexure A5** – True copy of the letter dated 8.8.2010 given by Prof.P.J.Kurien, strongly recommending the applicant for employment on compassionate grounds.
6. **Annexure A6** True copy of the letter dated 22.10.2010 issued by the 2<sup>nd</sup> respondent.
7. **Annexure A7** – True copy of the Communication dated 5.9.2011 issued from the office of Minister of State for Communications and Information Technology.
8. **Annexure A8** – True copy of the Communication dated 19.8.2013 issued from the office of Minister of State for Labour and Employment.
9. **Annexure A9** – True copy of the representation dated Nil, submitted by the applicant before the respondents.

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